

(a) whether it is a fact that a large number of TV serials were approved by Government ignoring the seniority as per the existing waited list of the serials at Mandi House, particularly during the last weeks of May 1991 and the first two weeks of June, 1991;

(b) if so, what are the details of the TV serials approved during the above mentioned period, and names, including addresses of its producers;

(c) whether Government propose to review the approval of such serial with a view to correcting irregularities found to have been committed, if any; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUM. GIRIJA VYAS): (a) According to information furnished by Doordarshan, no serial, either under the commissioned scheme or under the sponsorship scheme, has been approved by Doordarshan during the last week of May, 1991 and the first two weeks of June, 1991.

(b) to (d) Do not arise.

Steps to bring down the prices within hundred days

381. SHRI PRAMOD MAHAJAN: Will the PRIME MINISTER be pleased to state what steps Government are taking to bring down the prices to July 1990 level within 100 days of its formation on June 21, 1991?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): The present Government attaches the highest priority to keeping the prices of essential commodities under control. Towards this end efforts are being made to restrain the growth

in money supply, effect economy in Government expenditure, encourage small savings, ensure better supply and demand management of sensitive commodities, strengthening of the public distribution system and provision of incentives for higher production in the medium term. With a view to closely monitoring the prices of the essential commodities and ensuring their supply the Government has constituted recently a Cabinet Committee on Prices under the Chairmanship of the Union Minister for Finance. It is expected that all these measures will help in sobering the price behaviour in the coming months.

Improving the Standard of T.V. Serials

382. SHRI PRAMOD MAHAJAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware of the fact that the standard of T.V. serials on Doordarshan is constantly going down; and

(b) if so, what steps Government propose to take to improve it?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUM. GIRIJA VYAS): (a) and (b) Doordarshan telecasts serials on a variety of themes/subjects to cater to a very large number of viewers of varied tastes. The reaction of the viewers to these programmes is not alike. However, it is Doordarshan's constant endeavour to improve the quality of all programmes.

Industrial proposal from Kerala

383. SHRI M. A. BABY: Will the PRIME MINISTER be pleased to state:

(a) what are the details of industrial proposals from Kerala which are pending clearance; and

(b) what action Government propose to take on each of them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) 33 applications received from the State of Kerala for grant of Letters of Intent for setting up of Industrial units are pending for clearance as on 30th June, 1991.

(b) The applications are at various stages of processing and decision regarding approvals will be taken in consultation with the concerned Administrative Ministries and technical authorities.

Slackness in industrial growth

384. SHRI VITHALBHAI M. PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that industrial growth has slackened in the last one year;

(b) what is the expected industrial growth of last one year; and

(c) what was the target of industrial growth in last financial year?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. J. KURIEN): (a) to (c) According to the Index of Industrial Production compiled by CSO Central Statistical Organisation the overall rate of industrial growth was 8.4 per cent during 1990-91 which was almost at the same level as that achieved in the last financial year.

The Eighth Five Year Plan document is not yet finalised and as such, the yearly targeted rate of industrial growth is not available.

खाद्य तेलों के मूल्यों में वृद्धि

385. डा. रत्नाकर पाण्डेय : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि

(क) क्या खाद्य तेलों के मूल्यों में हाल ही में वृद्धि हुई है ; यदि हां, तो इसके क्या कारण हैं ;

(ख) पिछले पंद्रह महीनों के दौरान ऐसी वृद्धि का महीना-वार ब्यौरा क्या है ; और

(ग) सरकार बढ़ते हुए मूल्यों को रोकने के लिए क्या कार्यवाही करने का विचार रखती है ?

नागरिक पूति और सार्वजनिक वितरण राज्य मंत्री (श्री कमालुद्दीन अहमद) :

(क) और (ख) अप्रैल, 1990 से जून, 1991 तक (नवीनतम उपलब्ध) पिछले 15 महीनों के दौरान खाद्य तेलों के थोक मूल्य सूचकांक में आधा माह-वार प्रतिशत उतार-चढ़ाव दिखाने वाला एक विवरण संलग्न है। (देखिए—परिशिष्ट 159, अनुपत्र 15) खाद्य तेलों के मूल्यों में वृद्धि के कारणों में खाद्य तेलों की मांग आपूर्ति में अंतर होना, मुद्रा-पूति में वृद्धि होना तथा दुलाई प्रभाव में बढ़ोतरी होना शामिल है।

(ग) सरकार ने खाद्य तेलों के मूल्यों में वृद्धि के रुख पर नियंत्रण रखने के लिए अनेक उपाय किए हैं। इनमें निम्नलिखित उपाय शामिल हैं :

(1) वनस्पति के विनिर्माण में विलायक (सॉल्वेंट) निष्कर्षित गैर-परम्परागत तेलों के प्रयोग करने पर उत्पाद-शुल्क की छूट देना।

(2) खाद्य तेलों, जिनमें वनस्पति शामिल है, के विनियमों/संसाधकों तथा विनिर्माताओं द्वारा रखे जाने वाले खाद्य तिलहनों तथा तेलों को स्टॉक-सीमाओं में छूट देना/कमी करना।

(3) राज्य सरकारों से, खाद्य तेलों और तिलहनों के जमाखोरों तथा काला-बाजारियों के विरुद्ध कड़ी कार्रवाई करने के लिए कहा गया है।

(4) भारतीय रिजर्व बैंक द्वारा नकद ऋण सीमाओं पर रोक लगाना।